

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3842/2017
M.A No. 4045/2017**

New Delhi, this the 2nd day of November, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J)

1. Smt. Bhagwati (62 years)
Wife of Sh. Ram Singh
2. Shri Ram Singh (65 years)
S/o. Late Basanta Singh

Both residents of
House No. 108, Sale Nagar
Ghaziabad, U.P.Applicants

(By Advocate : Mr. Rajeshwar Singh with Mr. Gaya Prasad)

Versus

1. Union of India
Through its Secretary,
Ministry of Personal, Public Grievance &
Administrative Reforms
Department of Pension, Administrative Reforms
& Public Grievance,
Govt. of India,
5th Floor, Sardar Patel Bhawan,
Parliament Street,
New Delhi – 110 001.
2. The Commissioner of Police,
Delhi Police, Police Head Quarters,
M.S.O. Building I.P. Estate,
New Delhi.
3. The Dy. Commissioner of Police (Crime)
Delhi Police,
M.S.O. Building, I.P. Estate,
New Delhi.
4. Smt. Madhu
W/o. Late Sh. Kapil Dev,
D/o. Sh. Rajbir Singh,
R/o. 785/177, Dabua Colony,
Faridabad (Haryana).Respondents

O R D E R (O R A L)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :**M.A 4045/2017 :**

The instant M.A filed for joining together is allowed.

O.A 3842/2017 :

2. Learned counsel for the applicants wants to withdraw this O.A with a liberty to file better one.

3. Accordingly, the O.A is dismissed as having been withdrawn.

(Jasmine Ahmed)
Member (J)

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